

List of Civil Cases transmitted to District courts of Pecuniary Jurisdiction up to 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice

S. No.	Type of case	Case No.	Year	Party	District	Valuation	Judgement passed By	Letter No. & Date
1	FAFO	909	2012	Smt Kusum Lata vs Mukesh Rastogi	Badaun	7,00,000.00	Civil Judge	898/29.03.2016
2	FAFO	1884	2015	Krishna Kant vs Smt Veerwati	Badaun	16,00,000.00	Civil Judge	897/29.03.2016

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S .NO.	Case Type	CASE NO.	YEAR	DISTRICT	PARTY NAME	VALUATION OF APPEAL	JUDGEMENT PASSED BY	LETTER NO./ DATE
1	FAPL	242	2010	AURAIYA	OM PRATAP VS AVANEESH KUMAR AND OTHERS	9,68,880	CIVIL JUDGE	930 /02.04.16

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1	FAPL	239	2008	BALLIA	NAGAR PALIKA PARISHAD AND OTHERS VS HARI NARAIN RAI AND OTHERS	6,00,794.70	CIVIL JUDGE	958/02.04.16
2	FAPL	293	2015	BALLIA	MUZAMMIL HUSAIN VS JAI SHANKER AND OTHERS	9,75,000.00	CIVIL JUDGE	959/02.04.16
3	FAPL	470	2015	BALLIA	SUDHA SRIVASTAVA VS RAMESH CHANDRA SRIVASTAVA AND OTHERS	1,500,018.00	CIVIL JUDGE	960/02.04.16